## 5

## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP No.33/BB/2018	-	For hearing	252(3)	M/s Jasky Exports Pvt Ltd Vs ROC	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	S. Raghavan PCS REPRESENTATION TO WHOM	SIGNATURE
1. SHOBHA PISHE 9900751635	S. Raghavan (C.	S. Shobba Pishe)

Heard the PCS.

For orders, list it on 23.02.2018.

MEMBER (T)

MEMBER (J)